

**GOVERNMENT OF INDIA  
URBAN EMPLOYMENT AND POVERTY ALLEVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:2612  
ANSWERED ON:17.03.2006  
LOW COST SANITATION SCHEME  
Baxla Shri Joachim

**Will the Minister of URBAN EMPLOYMENT AND POVERTY ALLEVIATION be pleased to state:**

- (a) whether Government have launched a `Low Cost Sanitation Scheme` in small towns and cities;
- (b) if so, the details thereof;
- (c) the number of towns/cities covered under the scheme, State-wise, till December 31, 2005;
- (d) the number of sanitation units constructed under the scheme, State-wise, till December 31, 2005; and
- (e) the amount sanctioned and spent under the scheme?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF URBAN EMPLOYMENT & POVERTY ALLEVIATION ( KUMARI SELJA )

(a)&(b): The centrally sponsored Integrated Low Cost Sanitation Scheme was implemented by the Ministry of Home Affairs since 1981 and later implemented through the Ministry of Social Justice & Empowerment. From 1989-90, it came to be operated through the Ministry of Urban Employment & Poverty Alleviation.

The scheme envisages conversion of dry latrines into low cost twin pit sanitary latrines and construction of toilets where none exist.

The scheme has been taken up on a `whole town basis` approach and is being operated through the Housing and Urban Development Corporation (HUDCO).

(c)to(e): As per Annexure enclosed.

**ANNEXURE**

ANNEXURE REFERRED TO IN REPLY TO PARTS (c)&(e) OF LOK SABHA USQ NO. 2612 FOR 17.3.2006

STATEMENT SHOWING SUBSIDY SANCTIONED/ RELEASED AND NUMBER OF TOWNS COVERED AND UNITS CONSTRUCTED/CONVERTED UNDER THE INTEGRATED LOW COST SANITATION SCHEME (ILCS)\$ (AS ON 31-12-2005)

Name of the State	NUMBER OF TOWNS COVERED	TOTAL SUBSIDY SANCTIONED (Rs. In Lakhs)	TOTAL SUBSIDY RELEASED (Rs. In Lakhs)	NO. OF UNITS COMPLETED (CONVERSION & CONSTRUCTION)
ANDHRA PRADESH	115	10139.06	8436.65	545319
BIHAR	15	106.75	106.75	0
GOA# 1	0.00	0.00	32500	
HARYANA	76	2034.94	1126.09	73590
JAMMU & KASHMIR	37	343.73	215.98	4437
KARNATAKA	52	1119.98	741.34	69651
KERALA	15	69.93	69.08	13325
MADHYA PRADESH	289	3142.78	3169.40	253212
MAHARASHTRA	181	2204.73	1155.15	94422
ORISSA	63	471.48	315.07	22841
PUNJAB	73	2241.27	2055.94	176648
RAJASTHAN	159	5184.56	2553.75	310097
TAMILNADU	89	1713.51	756.34	96052
UTTAR PRADESH	74	16850.02	4866.81	176578
WEST BENGAL	116	5017.42	3596.78	176577
CHATTISGARH	70	456.29	435.30	20458

JHARKHAND	7	19.98	19.98	0	
UTTRANCHAL		52	633.77	537.47	7979
ANDAMAN & NIKOBAR	1	33.01	16.50	125	
ASSAM	27	1284.51	418.56	4711	
MANIPUR	8	259.05	137.72	7861	
MEGHALAYA	2	66.67	32.63	1671	
TRIPURA	12	235.14	176.36	9254	
GRAND TOTAL		1534	53628.58	30939.65	2097308

#Units constructed/converted by availing only the loan component under the scheme.

\$ DATA PROVIDED BY HUDCO.